Annexure - 7

Name of the corporate debtor: IP Constructions Pvt Ltd.; Date of commencement of CIRP: 11.01.2019; List of creditors as on: 30.01.2020

List of operational creditors (Government dues)

(Amount in₹)

| Γ | SI. | Details of Claimant | | | Details of claim | | Details of claim admitted | | | | | | Amount of | Amount | Amount | Amount of | Remarks, if |
|---|-----|---------------------------------------|------------|----------------|------------------|-------------|---------------------------|-----------|------------|------------|---------|-------------|-----------|------------|----------|--------------|-------------|
| 1 | No. | | | | | received | | | | | | | | of any | of claim | claim under | any |
| | | | | Identification | Date of | Amount | Amount | Nature of | Amount | Amount | Whether | % of voting | claim | mutual | not | verification | |
| | | Department | Government | No. | receipt | claimed | of claim | claim | covered by | covered by | related | share in | | dues, | admitted | | |
| | | | | | | | admitted | | security | guarantee | party? | CoC, if | | that may | | | |
| | | | | | | | | | interest | | | applicable | | be set-off | | | |
| | | Anjani Kumar Singh, Assistant | | | | | | | | | | | | | | | |
| | | Commisioner, Central GST, Division I, | | | | | | | | | | | | | | | |
| 1 | N | NOIDA | | | | 6,37,387.00 | 6,37,387.00 | Unsecured | - | - | No | - | - | - | - | - | |
| | | | 1 | | 1 | 6,37,387,00 | 6,37,387,00 | | | | | | | | | | |